

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2191 of 1997

New Delhi, this the 19th day of November, 1998

Hon'ble Mr. N. Sahu, Member (Admnv)

(18)

Shri Vedpal Singh s/o Shri Ram Pratap Pal, Ex. Casual Gangman under Permanent Way Inspector, Kanoj, Fatehgarh, R/o C/o Ram Partap Singh, H.No.138A, Gali No.1, Madoli Road, New Delhi

-APPLICANT

(By Advocate Shri B.S. Mainee)

Versus

Union of India : Through

1. The General Manager Northern Eastern Railway, Gorakhpur.

2. The Divisional Railway Manager, North Eastern Railway, Izatnagar.

-RESPONDENTS

(By Advocate Shri P.S. Mahendru)

ORDER

By Mr. N. Sahu, Member (Admnv)

The applicant seeks a direction to the respondents to place his name on the live casual labour register in order of his seniority and reengage his services without any further delay.

2. The applicant worked as a casual labour from 24.2.1979 to May, 1986 for intermittent periods. He is aggrieved because being the senior most casual labour on the Izatnagar Division of the North-Eastern Railway, he is yet not reengaged. It is stated that the applicant acquired temporary status after putting in 120 days of continuous work. This is disputed by the respondents but the respondents have admitted that the working periods given by the applicant was correct. They also stated that the name of the

Jawasmita

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applicant figured at serial no. 70 of the live casual labour register of PWI-II, Kannauj. They further averred that no casual labour has been engaged or reengaged after May, 1986 in the seniority unit of the applicant. This O.A. can be disposed of because it has virtually become infructuous. The applicant had prayed for his name on the live casual labour register. That has been admitted by the respondents.

(9)

3. In the result, this O.A. is disposed of by a direction to the respondents to reengage the applicant as and when work is available in preference to juniors and outsiders in accordance with the applicant's seniority in the live casual labour register. No costs.

Kansinheshwar
(Sh. Sahu)
Member (Admn) 19.11.98

rkv.